

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-1874/ND/2019
New IA/363/2023

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

....Applicant

Vs.

M/s. Sarveshwar Creations Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Tarang Agarwal Adv

ORDER

New IA/363/2023:-

The Liquidator has submitted the 5th Progress report under Section 35(1)(n) of IBC, 2016 read with Regulation 15 of IBBI (LP) Regulations, 2016 for the period 01.10.2022 to 31.12.2022. The same is taken on record with just exceptions.

With this order, the present IA stands **allowed and disposed of**.

Sd/-

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

**(SHRI P.S.N PRASAD)
MEMBER (J)**